

FREIGHT OPERATION INFORMATION SYSTEM

949. SHRI BHAGEY GOBARDHAN : Will the Minister of RAILWAYS be pleased to state :

(a) the status of implementation of Freight Operation information System as on date;

(b) the project implementation schedule and date for commissioning of the project; and

(c) the advantages accruing to the Railways by implementation of this project ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) The implementation of the Freight Operation Information System is in progress on Northern Railways. Computer System for development and simulation has been installed and software development and modification work has been taken up.

(b) The project which covers the broad gauge is scheduled to be commissioned on Northern Railway by December, 1994 and on the entire Indian Railways by 1997.

(c) The project is expected to result in 15 percent savings in wagons and 5 percent savings in locomotives apart from substantial improvement in customer satisfaction.

PROPOSAL TO SPEED UP MOORI EXPRESS

950. SHRI KARIYA MUNDA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have a proposal to speed up Moori Express covering south Bihar;

(b) if so, by when; and

(c) if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Does not arise.

(c) Speeding up is not feasible due to present law & order situation in the state of Punjab.

REFUND OF CLAIMS BY RAILWAYS

951. SHRI KARIYA MUNDA : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of applications from various companies pending with the Railways for refund of claims of more than Rs. one lakh as on date;

(b) the details of such companies which have got the refund during the last three years, year-wise;

(c) whether it is a fact that most of the companies owned by a particular business house got maximum benefit of refund;

(d) if so, whether any enquiry has been made in this regard;

(e) if so, the details thereof; and

(f) if not, the reason therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) The number of such cases pending on Eastern, North-Eastern, Northeast Frontier, South-Central, South-Eastern and Western Railways is 885. Information in respect of the other Railways is being collected and will be laid on the Table of the Sabha.

(b) A statement is attached.

(c) No. Sir.

(d) to (f) Do not arise.

STATEMENT

Companywise details of payments made above Rs. one lakh during the years 1988-89, 1989-90 and 1990-91.

CENTRAL RAILWAY

- 1988-89 : 5
1. M/s Indian Oil Corporation.
 2. Bharat Petroleum Corporation.
 3. Steel Authority of India Ltd.
 4. Western Coalfields Ltd.
 5. Ravindra Solvalt Oil Ltd.

- 1989-90 : 2
1. M/s. Steel Authority of India Ltd.
 2. Oriental Insurance Co.

- 1990-91 : 1
1. M/s. Steel Authority of India Ltd.

EASTERN RAILWAY

- 1988-89 : 5
1. M/s. Hindustan Lever Ltd.
 2. Moongipa Roadways
 3. B.D. Oil & Chemicals Mills.
 4. Hindustan National Glass & Industries Ltd.
 5. Bharat Earth Movers Ltd.

- 1989-90 : 13
1. M/s. Kyaan Udyog
 2. Kesoram Rayon
 3. Sone Valley Portland Cement Co. Ltd.
 4. Coromandel Fertilizers Ltd.
 5. Kesoram Spun Pipes & Foundaries.
 6. Associated Cement Corporation Ltd.
 7. Hyderabad Industries Ltd.
 8. Kishan Lal Jesraj
 9. Bihar Alloy Steels Ltd.
 10. Injal Co.
 11. P.K. Rana & Co.
 12. Agricultural Impls & Brass Utensils Ltd.
 13. Roshanlal Oil Mills Ltd.

- 1990-91 : 7
1. M/s. Kesoram Spun Pipes & Foundaries
 2. Associated Cement Corporation Ltd.
 3. Electrosteel Castings Ltd.
 4. Indal Co.
 5. Roshanlal Oil Mills Ltd.
 6. Cement Corporation of India.
 7. Dunlop India Ltd.

NORTHERN RAILWAY

- 1988-89 : 22
1. M/s. Kirshna Dass Bhagirath, Panki, Kanpur.
 2. Steel Authority of India Ltd.
 3. Tata Iron & Steel Co.
 4. Reserve Petroleum, Depot, Bara Banki.
 5. Captain Ganj Distillery, Dooria.
 6. Churk Cement Factory, Churk
 7. I.C.I. India Ltd., Kanpur.
 8. Kailas Coal & Coke Co., Moradabad.
 9. Executive Engineer, CAD/IGNP, Bikaner.
 10. Indian Oil Corporation, Janpath, New Delhi.

11. M/s. Associated Cement Co. Ltd.,
12. Bharat Petroleum Corpon. H.Q.
13. Delhi Cements.
14. Indian Oil Corporation.
15. Shree Balaji Trading Co. Delhi.
16. Defence Department.
17. Railway Department.
18. Hukum Chand & Co. Jammu.
19. Karam Chand Thapar, Jullundhar.
20. Shri Ram Food & Fertilizers & Chemicals Industries.
21. Modi Rubber Ltd.,
22. Hassain Cloth.

1989-90 : 23

1. M/s. Sigma Pharma Ltd. Kanpur.
2. Steel Authority of India Ltd.
3. Tata Iron & Steel Co.
4. U.P. State Cement Corporation.
5. Sikri Brothers Coal Sales Pvt. Ltd.
6. Captain Ganj Distillery, Deoria.
7. Churk Cement Factory, Churk.
8. Coal India Ltd., Lucknow.
9. J.K. Cotton Spinning & Wvg. Mills Kanpur.
10. Arvind Coal Co., Varanasi.
11. P.K. Glass Enterprises, Firozabad.
12. H.P.I.C. Ltd., Kanpur.
13. Century Pulp & Paper, Nainital.
14. Bharat Petroleum Corpn. HQ.
15. Krishan Lal Kuria Mal, Delhi.
16. Maihar Cement.
17. C.P.W.D.
18. B. Oil Ltd., Hisar.
19. Defence Department.
20. Sri Ram Food & Fertilizers & Chemical Industries.
21. Modi Rubber Ltd.
22. Upperdoab Sugar Mills, Shamli.
23. Rollainers Ltd.

1990-91 : 20

1. M/s. Malhotra Trading Co. Ltd.
2. Tata Iron & Steel Co.
3. IFL, New Delhi.
4. Sikri Brothers Coal Sales Pvt. Ltd.
5. Churk Cement Factory, Churk.
6. I.C.I. India Ltd., Kanpur.
7. Coal India Ltd., Lucknow.
8. Choice Glass Industries, Firozabad.
9. Somaiya Organic Ltd., Barabanki
10. Executive Engineer CAD/IGNP, Bikaner.
11. Cement Corpn. of India, Charkhi Dadri.
12. Hindustan Pteroleum Corpon. New Delhi.
13. Sub. Divl. Officer. P&T, S/Divn. B.P. Bhiwani.
14. Bharat Petroleum Corpon., New Delhi.
15. Associated Cement Co. Ltd.,

16. M.C.D. Delhi.
17. Defence Department.
18. Railway Department.
19. Modi Rubber Ltd.
20. Ballarpur Industries Ltd., Jagadhri.

**NORTH EASTERN
RAILWAY**

1988-89 : NIL

1989-90 : NIL

1990-91 : 7

1. M/s. N. Sarkar Factory, Gursahay Ganj.
2. Bharat Engg. Co. Ltd., Muzzaфарpur.
3. U.P. State Warehousing Corporation, Deoria.
4. Saudagar Singh, Ajamgarh.
5. Indian Oil Corporation.
6. Shayama Kant, Madhubani.
7. Hindustan Fertilizers Corporation, Patna.

**NORTHEAST FRONTIER
RAILWAY**

1988-89 : NIL

1989-90 : 1

1990-91 : NIL

1. M/s. Raymond Cement Works

SOUTHERN RAILWAY

1988-89 : NIL

1989-90 : NIL

1990-91 : NIL

**SOUTH CENTRAL
RAILWAY**

1988-89 : 4

1. M/s. The Commandant, Supply Depot, ASC, Secunderabad.
2. The Director, Naval Wing, Visakhapatnam.
3. Indian Aluminium Company Ltd., Belaum.
4. Chhograj Tejam & Co., Guntur.

1989-90 : 5

1. M/s. Associated Cement Corporation Ltd., Guntur.
2. Depot Store Keeper, S.C. Railway, Guntur.
3. Goa Carbon Ltd., Dempa House, Panaji, Goa.
4. United India Insurance Co. Ltd., Secunderabad.
5. Board of Trustees, Visakhapatnam Port Trust.

1990-91 : 1

1. M/s. Asstt. Divil. Engineer, K.T.P.S. Polancha, DQCR

**SOUTH EASTERN
RAILWAY**

1988-89 : 2

1. M/s. Petro Carbon Chemicals.
2. TISCO

1989-90 : 1

1. M/s. Ferro Alloys Ltd.

1990-91 : NIL

WESTERN RAILWAY

□ 1988-89 : 4

1. M/s. J.K. Industries.
2. „ Jodhpur Udyog Ltd.
3. „ Rupali Agencies.
4. „ Bharat Petroleum Ltd.

□ 1989-90 : 8

1. M/s. J.K. Industries.
2. „ Rupali Agencies.
3. „ Jaipur Udyog Ltd.
4. „ Rajasthan Small Industries Corpn. Ltd.
5. „ Mafatlal Industries.
6. „ Steel Authority of India Ltd.
7. „ Hindustan Computers Ltd.
8. „ Indian Oil Corporation.

□ 1990-91 : 5

1. M/s. Sree Ram Rayons.
2. „ Mafat Lal Industries.
3. „ Diaminee Co. Ltd.
4. „ Steel Authority of India Ltd.
5. „ Hindustan Computers Ltd.

BENEFITS OF LOCAL ENERGY RESOURCES IN GUJARAT

952. SHRI HARIN PATHAK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Gujarat is getting the benefits of its own energy resources in the form of gas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) : (a) to (c) Royalty is paid to the State Government.

[Translation]

CLOSING OF SIGHONA HALT STATION

953. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Sighona halt of Ghazipur district in Varanasi division has been closed;

(b) if so, the reasons therefor,

(c) whether in the first phase of its opening, there had been large earnings which declined heavily in its last days; and

(d) if so, the reasons of this decline ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b) There is no station by the name of Sighona on Indian Railways. However, one halt station named Sidhauna Rampur between Aunrihar and Rajwari stations of Varanasi Division has been closed this year. This halt was closed due to continuous losses being incurred and in view of adequacy of road services in the area.

(c) No, Sir.

(d) Does not arise.

QUOTA OF SC/ST IN IZZATNAGAR DIVISION

954. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any irregularities have come to notice in the promotions and requisite quota for Scheduled Castes and Scheduled Tribes has not been filled in Izzatnagar division of North-Eastern Railway;

(b) if so, the details thereof; and

(c) the action being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No such complaint has been received during the last one year.